

(xxxix) The Indian Forest Service (Pay) Amendment Rules, 1977, published in Notification No. G.S.R. 243 in Gazette of India dated the 28th February, 1977.

(xxxix) The Indian Police Service (Pay) Third Amendment Rules, 1977, published in Notification No. G.S.R. 97(E) in Gazette of India dated the 28th February, 1977.

(xxxix) The Indian Police Service (Pay) First Amendment Rules, 1977, published in Notification No. G.S.R. 99(E) in Gazette of India dated the 28th February, 1977.

(xxxix) The Indian Police Service (Pay) Second Amendment Rules, 1977, published in Notification No. G.S.R. 98(E) in Gazette of India dated the 28th February, 1977.

(xxxix) The Indian Police Service (Cadre) First Amendment Rules, 1977, published in Notification No. G.S.R. 285 in Gazette of India dated the 5th March, 1977.

(xxxix) The All India Services (Discipline and Appeal) Amendment Rules, 1977, published in Notification No. G.S.R. 358 in Gazette of India dated the 19th March, 1977.

(xxxix) The Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1977, published in Notification No. G.S.R. 119(E) in Gazette of India dated the 22nd March, 1977.

(xxxix) Notification No. 11052/15/76-AIS(II) dated the 10th November, 1976 containing Corrigendum to Notification No. G.S.R. 1133—laid on the Table of Lok Sabha on the 25th October, 1976. [*Placed in Library. See No. LT-115/77.*]

President's Pension (Amdt) Rules, 1977, Notification under D.M.C. Act, 1957, a statement and Ministers (Allowances Medical Treatment and other privileges) Amdt. Rules, 1977.

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND LABOUR  
(SHRI RAVINDRA VERMA): On be-  
half of Chaudhuri Charan Singh, I  
beg to lay on the Table:

(1) A copy of the President's Pen-  
sion (Amendment) Rules, 1977  
(Hindi and English versions) pub-  
lished in Notification No. G.S.R. 96  
(E) in Gazette of India dated the  
28th February, 1977, under sub-sec-  
tion (2) of section 5 of the Presi-  
dent's Pension Act, 1951. [*Placed in  
library. See No. LT-116/77.*]

(2) A copy of Notification No.  
100/77-ISG (Hindi and English ver-  
sions) published in Delhi Gazette  
dated the 21st March, 1977 making  
certain amendment to Notification  
No. U-13021/17/75-Delhi (i) dated  
the 24th March, 1975 under sub-sec-  
tion (3) of section 490 of the Delhi  
Municipal Corporation Act, 1957.

(3) A statement (Hindi and Eng-  
lish versions) explaining reasons for  
the issue of the above Notification.  
[*Placed in Library. See No. LT-  
117/77.*]

(4) A copy of the Ministers' (Al-  
lowances, Medical Treatment and  
other Privileges) Amendment Rules,  
1977 (Hindi and English versions)  
published in Notification No. G.S.R.  
58(E) in Gazette of India dated the  
2nd February, 1977, under sub-sec-  
tion (2) of section 11 of the Salaries  
and Allowances of Ministers Act,  
1952. [*Placed in Library. See  
No. LT-118/77.*]

NOTIFICATIONS UNDER NAVY ACT, 1957.

THE MINISTER OF DEFENCE  
(SHRI JAGJIVAN RAM): I beg to  
lay on the Table a copy each of the  
following Notifications (Hindi and

English versions) under section 185 of the Navy Act, 1957:—

(1) The Navy (Pension) First Amendment Regulations, 1977 published in Notification No. S.R.O. 52 in Gazette of India dated the 19th February, 1977.

(2) The Navy (Pension) Second Amendment Regulations, 1977 published in Notification No. S.R.O. 75 in Gazette of India dated the 12th March, 1977. [*Placed in Library. See No. LT-119/77.*]

President's Acts under Tamil Nadu state Legislature (Delegation of powers) Act, 1976, Notifications under Essential commodities Act, 1955 and under Rice-milling industry (Regulation) Act, 1958 etc.

**SHRI RAVINDRA VARMA:** On behalf of Shri Prakash Singh Badal, I beg to lay on the Table:—

(1) A copy each of the following President's Acts (Hindi and English versions) under sub-section (3) of section 3 of the Tamil Nadu State Legislature (Delegation of Powers) Act, 1976:—

(i) The Tamil Nadu Debt Relief Laws (Amendment) Act, 1976 (President's Act. No. 46 of 1976) published in Gazette of India dated the 29th December, 1976.

(ii) The Tamil Nadu Debt Relief Laws (Amendment) Act, 1977 (President's Act, No. 3 of 1977) published in Gazette of India dated the 12th January, 1977. [*Placed in Library. See No. LT-120/77.*]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) The Fertiliser (Control) Eighth Amendment Order 1976, published in Notification No. G.S.R. 854(E) in Gazette of India dated the 27th October, 1976.

(ii) The Fertiliser (Movement Control) Fourth Amendment Order, 1976, published in Notification No. S.O. 696(E) in Gazette of India dated the 28th October, 1976.

(iii) G.S.R. 865(E) published in Gazette of India dated the 2nd November, 1976.

(iv) G.S.R. 880(E) published in Gazette of India dated the 15th November, 1976.

(v) The Gujarat and Dadra and Nagar Haveli Rice (Export) and Paddy (Movement Control) Second Amendment Order, 1976, published in Notification No. G.S.R. 1975 in Gazette of India dated the 27th November, 1976.

(vi) The Rajasthan Paddy (Regulation of Movement) Order, 1976, published in Notification No. G.S.R. 1705 in Gazette of India dated the 4th December, 1976.

(vii) G.S.R. 917(E) published in Gazette of India dated the 13th December, 1976. /

(viii) The Fertiliser (Movement Control) Amendment Order, 1977 published in Notification No. G.S.R. 19(E) in Gazette of India dated the 15th January, 1977.

(ix) G.S.R. 65(E) published in Gazette of India dated the 8th February, 1977. [*Placed in Library. See No. LT-121/77.*]

(3) A copy each the following Notifications (Hindi and English versions) under sub-section (4) of section 22 of the Rice-Milling Industry (Regulation) Act, 1958:—

(i) The Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1976, published in Notification No. G.S.R. 490(E) in Gazette of India dated the 29th July, 1976.

(ii) The Rice-Milling Industry (Regulation and Licensing) Amendment Rules, 1977 published in Notification No. G.S.R. 284 in